Processed foods and milk products also differ with regard to the class of consumer they cater to

Written Answers

(c) Excise duty on processed food in-. not being removed because of nominal rate. Similarly, excise duty packaging is not exempted because of dimerous uses other than food industry.

Modernisation of mini steel plants

2374. SHRI SURESH KALMADI: Will Minister of STEEL AND'MINES be scd, 'to refer to -reply to Unstarred Question 1252 given in Rajya Sabha on March, 1987 and state:

(a) whether the group set up to reimend norms for modernisation of i steel plants has since submitted its art:

hat are the details thereof;

; c) if answer to part (a) above be in tive. by when the report is likely to be submitt

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) No, Sir.

- (b) Does not arise.
- (c) The report i_s expected to ber submi ted within the next few weeks.

2375. श्री शरद यादव : क्या कवि मली यह बताने की कपा करेंगे कि

(क) पिछले सीन वर्षों के दौरान उड़ीसा, राजस्थान, मध्य प्रदेश, गजरात और उत्तर प्रदेश में सुखे के कारण कितने-कितने व्यक्तियों की मौतें हुई और कितने लोग प्रपने घर छोडकर ग्रन्य स्थानों को गये : ग्रीर

 (ख) इस प्रकार के लोगों का पुनर्वास करने की योजना का ब्यीस क्या है ?

कृषि मंत्रालय में कृषि ग्रौर सहकारिता विमाग में राज्य मंत्री (श्री योगेन्द्र मकवाणा): (क) ग्रीर (ख) सुखे के कारण व्यक्तियों की मौतें होने की सूचना विसी राज्य से प्राप्त नहीं हुई है, सुखे ेसे प्रभावित क्षेत्रों से घन्य स्थानों में जाने वाले व्यक्तियों की संख्या संबंधी जानकारों उपलब्ध नहीं है, तथापि केन्द्रीय सहायता से कियान्विस किए जा रहे सुखा राहत संबंधी कायकमों की दृष्टि से इस प्रकार के व्यक्तियों की सहया सीमित होने की संभावता है।

to Questions 314

Central insecticides board

2376. SHEI ALADI ARUNA alias . V. the Minister of ARUNACHALAM: Will AGRICULTURE be pleased stale:

- a) whether the Central Government are aware that members of the Registration Cornmittee of the Central Insecticides Board are on gay-rolls of certain Pesticides Manufacturing Companies and are frequently visiting their guest houses using their fleet of cars4 enjoying other unwarranted hospitalities in Delhi and other places as reported in a section of Pesticides in-- dustry magazines;
 - (b) whether it is a fact that Exe cutives of such Companies areajso frequently visiting the membersof Registration Cornmittee attheir offices and residences; and
 - whether Government referred the entire issue to the Central in vestigating agency, - if so, what are the details thereof, if not, the therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OP AGRICULTURE CO-OPERATION IN THE AND MINISTRY OF **AGRICULTURE** (SHRI YOGENDRA MAKWANA): (a) and (b) Government has not received any such complaint.

(c)i The question does not arise.